

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 59 OF 2014 &
IA NO. 111 OF 2014 AND
APPEAL NO. 120 OF 2014

Dated : 17th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

Appeal No. 59 of 2014 & IA No. 111 of 2014

In the matter of:

Madhya Pradesh Power Generating Co. Ltd.

.... **Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s)

:

Ms.Poorva Saigal

Counsel for the Respondent(s)

:

Mr. Sethu Ramalingam for R.1

Mr. Pradeep Mishra

Mr. Manoj Kr. Sharma for R-2

Mr. Rajiv Srivastava for R-2

Mr. G. Umapathy

Ms. R. Mekhala

Mr. Aditya Singh for MPPMCL/R.5

Mr. Dilip Singh (Rep)

Appeal No. 120 of 2014

In the matter of:

M. P. Power Management Co. Ltd.

.... **Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s)

:

Mr. G. Umapathy

Ms. R. Mekhala

Mr. Aditya Singh

Mr. Dilip Singh

Counsel for the Respondent(s)

:

Mr. Sethu Ramalingam for R.1

Mr. Rajiv Srivastava for R-2

Mr. Pradeep Mishra

Mr. Manoj Kr. Sharma for R-2 & 3

ORDER

List the matter for hearing on **18.07.2018 (on top of the Board)**, as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/vt